

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S) No.4638 of 2010

04/08.07.2020 Today, when the case is called out through V.C., learned counsel for the respondent-State, Ms. Shivani, A.C to S.C.II, seeks adjournment.

As per the request of the learned counsel for the State, put up this case on 21.07.2020.

Let the name of Mr. Prabhat Kumar, S.C.II be reflected in the daily cause list as a counsel for the State.

(Deepak Roshan, J.)

Fahim/-